GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED OUESTION NO. 3838

TO BE ANSWERED ON 08.12.2016

SETTING UP OF BIO-GAS PLANTS

3838. SHRI GODSE HEMANT TUKARAM:

DR. KAMBHAMPATI HARIBABU:

SHRI ALOK SANJAR:

SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether some State Governments are facing difficulties in setting up of bio-gas plants due to shortage of funds;
- (b) if so, whether some State Governments including Maharashtra have submitted proposals for providing funds for the purpose during the last three years;
- (c) if so, the details thereof and the action taken by the Union Government thereon, Statewise;
- (d) the details of the families benefited at rural and semi-urban areas under central sector scheme of bio-gas programme, State-wise;
- (e) the number of bio-gas plants installed during the last ten years and working for more than 5 years, State/UT-wise; and
- (f) whether regular safety audits have been carried out for these bio-gas plants, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Some of the State Governments' Nodal Departments, that are implementing the National Biogas and Manure Management Programme (NBMMP) are facing some difficulties owing to delay in release of funds to them as first installment under the scheme during the current year 2016-17. The delay was caused for want of making necessary budgetary re-adjustments during the current year 2016-17 in the light of the extended scope of Direct Benefit Transfer (DBT) and requirement of registration of the State Nodal Departments (SNDs) under the Public Financial Management System (PFMS).
- (b): The Ministry of New & Renewable Energy (MNRE) receives proposals from the States for allocation of annual targets under the NBMMP at the beginning of the year. Based on the previous capacity, performance and budget allocation, the annual targets are fixed and communicated to the States, which is followed by release of first installment of funds. Thus, the details of the proposals received from the State Governments, including Maharashtra for providing funds for the purpose of setting up of biogas plants under the NBMMP during the last three years, 2013-14 to 2015-16 is given at **Annexure-I**.

- (c): The State-wise details of the proposals received in terms of the physical targets from the States and action taken in processing the same for target and funds allocations and release of funds by the Government and the present status in this regard is given at **Annexure-I**.
- (d): Under the NBMMP, a total of about 49.10 lakh small size family type biogas plants have been installed since inception of the scheme and up to 31.03.2016. Thus, as many numbers of families have been benefited under the scheme. The State-wise details of the family type biogas plants installed during the last three years, 2013-14 to 2015-16 is given at **Annexure-II**.
- (e): Under the NBMMP, a total of about 10.63 lakh family type biogas plants were installed during the last ten years (2006-07 to 2015-16). The reports of two independent evaluation studies carried out during the last ten years, on the sampling basis, revealed that about 94.45% and 95.80% of the surveyed plants were found to be in working condition. The State/UT-wise status of the working biogas plants as brought out by the two independent evaluation studies is given at **Annexure III**. Functionality of the family type biogas plants in accordance with the monitoring and evaluation work carried out during the year 2015-16 by the Biogas Development and Training Centres (BDTCs) under NBMMP is given at **Annexure-IV**.
- (f): Yes, Madam. The guidelines of the scheme in order to have regular cross checking, provides for monitoring and inspections by the State Nodal Departments(SND)/State Nodal Agencies (SNA) and Khadi and Village Industries Commission (KVIC). Field inspections of installed biogas plants are conducted regularly by the BDTCs, under the NBMMP after selecting the beneficiaries randomly from the lists provided by the State Governments. In addition, the evaluation studies of the scheme implementation are also carried out, from time to time, through independent professional organizations.

ANNEXURE-I, REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3838 FOR ANSWER ON 08.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

State-wise details of the proposals received in terms of the physical targets from the States and action taken in processing the same for target and funds allocations and release of funds by the Government.

NI	2013-14			2014-15			2015-16		
Name of State	Target	Funds allocated	Funds released	Target	Funds allocated	Funds released	Target	Funds allocated	Funds released
Andhra Pradesh	17000	17.00	9.33	10440	11.48	11.48	10200	11.22	10.61
Arunachal Pradesh	100	0.17	0	50	0.09	0	50	0.09	0
Assam	6000	10.02	5.01	7500	13.5	13.05	7600	13.68	3.78
Bihar	0	0	0	0	0	0	0	0	0
Chhattisgarh	3600	3.6	1.75	4000	4.4	2.2	4150	4.57	2.28
Goa	100	0.1	0.05	100	0.11	0.06	100	0.11	0.01
Gujarat	3500	3.5	1.5	4000	4.4	1.93	3800	4.18	1.6
Haryana	1500	1.5	0	1700	1.87	0	1650	1.82	0.88
Himachal Pradesh	350	0.35	0.15	250	0.27	0.19	230	0.25	0.12
Jammu & Kashmir	150	0.15	0	100	0.11	0	100	0.11	0
Jharkhand	300	0.3	0	100	0.11	0	100	0.11	0
Karnataka	10300	10.3	5	15500	17.05	5.78	16000	17.6	8.63
Kerala	3125	3.13	1.4	4000	4.4	1.38	4000	4.4	1.01
Madhya Pradesh	10000	10	7.4	10400	11.44	10.89	10700	11.77	2.6
Maharashtra	12600	12.6	6	14400	15.84	7.54	14660	16.13	8.06
Manipur	0	0	0	0	0	0	0	0	0
Meghalaya	500	0.84	0	250	0.45	0.23	250	0.45	0
Mizoram	1000	1.67	0.84	500	0.9	0	500	0.9	0.45
Nagaland	500	0.84	0.42	300	0.54	0	300	0.54	0
Odisha	6500	6.5	0	5100	5.61	3.91	5100	5.61	2.8
Punjab	8700	8.7	7.1	10250	11.27	11	10280	11.31	2.47
Rajasthan	400	0.4	0.15	1100	1.21	0.87	1050	1.16	0.57
Sikkim	200	0.2	0.17	200	0.36	0.18	200	0.36	0.36
Tamil Nadu	1100	1.1	0	500	0.55	0	450	0.495	0
Telangana	0	0	0	9900	10.89	7.71	9900	10.89	10.45
Tripura	500	0.84	0	400	0.72	0.27	350	0.63	2.7
Uttar Pradesh	2900	2.9	0	1800	1.98	0.28	1750	1.93	0.66
Uttarakhand	1150	1.15	0.48	900	0.99	0.22	1280	1.41	2.87
West Bengal	0	0	0	0	0	0	0	0	0
Puducherry	0	0	0	0	0	0	50	0.06	0
KVIC	13925	13.9	6.00	6260	6.88	1.56	6200	6.82	2.69
Misc.	0	0	0	0	0	0	0	0	4.10
Total	106000	111.74	52.73	110000	127.42	80.73	111000	128.58	69.70

ANNEXURE-II, REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3838 FOR ANSWER ON 08.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

The State-wise details of families benefited (biogas plants set up) under the National Biogas and Manure Management Programme (NBMMP) during the last three years (2013-14, 2014-15 and 2015-16).

Sl.	Name of State/ UT	Achievements				
No.		2013-14	2014-15	2015-16		
1.	Andhra Pradesh	16052	10555	10343		
2.	Arunachal Pradesh	0	3	0		
3.	Assam	6000	7500	7600		
4.	Bihar	2	1	3		
5.	Chhattisgarh	3911	2736	2213		
6.	Goa	59	12	78		
7.	Gujarat	2367	1349	1595		
8.	Haryana	1325	1008	790		
9.	Himachal Pradesh	321	154	114		
10.	Jammu & Kashmir	15	28	84		
11.	Jharkhand	0	54	142		
12.	Karnataka	10503	9198	7049		
13.	Kerala	3547	2971	2642		
14.	Madhya Pradesh	9146	7673	6796		
15.	Maharashtra	13443	14825	14577		
16.	Manipur	0	0	0		
17.	Meghalaya	0	0	0		
18.	Mizoram	250	260	280		
19.	Nagaland	254	250	0		
20.	Odisha	1774	4145	2930		
21.	Punjab	9400	7856	4281		
22.	Rajasthan	754	1013	568		
23.	Sikkim	158	139	170		
24.	Tamil Nadu	843	579	308		
25.	Telangana	0	9900	9099		
26.	Tripura	110	40	165		
27.	Uttar Pradesh	2002	1417	1239		
28.	Uttarakhand	1006	937	1454		
29.	West Bengal	298	279	185		
30.	KVIC	*	*	*		
	TOTAL:	83540	84882#	74705#		

^{[*} KVIC achievements are included in the States' achievements.]

[# Figures to be firmed up upon receipt of year-wise audited claims]

ANNEXURE-III, REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3838 FOR ANSWER ON 08.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

Functionality of the family type biogas plants in accordance with the independent evaluation studies for the plants installed during the 10^{th} and 11^{th} Five Year Plan period under NBMMP

S. No.	Name of the State	Total plants inspected during the study	Nos. of biogas plants operating	Nos. of biogas plants not operating	Functiona lity rate (%)
1	Assam	27	25	2	92.60
2	West Bengal	1582	1460	122	92.29
3	Gujarat	879	858	21	97.61
4	Punjab	251	251	0	100
5	Kerala	298	296	2	99.32
6	Chhattisgarh	540	537	3	99.44
	Subtotal (A)	3577	3427	150	95.80
1	Assam	542	540	02	99.63
2	Karnataka	677	658	19	97.20
3	Madhya Pradesh	1091	1027	64	94.13
4	Maharashtra	1137	1102	35	96.92
5	Meghalaya	54	53	01	98.14
6	Odisha	341	289	52	84.80
7	Uttarakhand	102	101	01	99.02
8	Uttar Pradesh	250	233	17	93.20
	Subtotal (B)	4194	4003	191	95.45
	Grand total (A+B)	7771	7430	341	95.6

ANNEXURE-IV, REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3838 FOR ANSWER ON 08.12.2016 REGARDING 'SETTING UP OF BIO-GAS PLANTS'.

Functionality of the family type biogas plants in accordance with the monitoring and evaluation work carried out during the year 2015-16 by the Biogas Development and Training Centres (BDTCs) under NBMMP

S. No.	Name of the State	Total plants inspected during the study	Nos. of biogas plants operating	Nos. of biogas plants not operating	Functiona lity rate (%)
1	Uttar Pradesh	60	60	-	100
2	Uttarakhand	16	16	-	100
3	Haryana	3	3	-	100
4	Assam	956	895	61	93.6
5	Punjab	1000	989	11	98.9
6	Odisha	250	199	51	79.6
7	Tamil Nadu	913	760	153	83.2
8	Rajasthan	736	736	-	100
9	Karnataka	182	172	10	94.5
10	Madhya Pradesh	314	291	23	92.7
11	Gujarat	55	55	-	100
	TOTAL	4485	4176	309	94.7